

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.1 IA/776(AHM)2022 in
C.P.(IB)/135(AHM)2021

Proceedings under Section 10 IBC

IN THE MATTER OF:

Eternal Motors Pvt Ltd

.....Applicant

Order delivered on ..27/09/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : IRP, Mr. Manish Santosh Buchasia, in
IA/776(AHM)2022.
For the Respondent :

ORDER

IA/776(AHM)2022 is filed by the Resolution Professional under Regulation 17(1) of the IBBI, 2016. By this IA, the IRP placed on record the first Progress Report.

We heard the Ld.IRP in person.

The CoC has been constituted and the CIRP is going on. The progress report is taken on record.

Accordingly, IA/776(AHM)2022 stands disposed of.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)